

patches to Maharashtra during the last six months have been as under:

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|---------------------------|------|
| August, 1979 . . . . .    | 5100 |
| September, 1979 . . . . . | 5700 |
| October, 1979 . . . . .   | 4800 |
| November 1979 . . . . .   | 4500 |
| December 1979 . . . . .   | 3000 |
| January 1980 . . . . .    | 4200 |

(e) Steps have been taken to increase production of hard coke in Bharat Coking Coal Ltd., which is the major producer of hard coke in the country. The State-wise quotas are also being revised upwards.

#### Decision to Abandon Special Courts

948. SHRI R. K. MHALGI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government have taken a decision to abandon the Special Courts in view of the judgment of Justice Jain of the Special Court; and

(b) if not, what steps have been taken to stabilize these Special Courts?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKER): (a) The Special Courts established by notification dated 30-5-1979 have held that that notification was not made in accordance with the provisions of the Constitution and was of no effect.

The Courts have ceased to exist as a result of the judgments pronounced by them and there is thus no question of Government taking a decision to abandon those courts.

(b) Since the courts have ceased to exist, there is no question of stabilizing them.

#### Construction of Irrigation Dam over Kalpang River in Andaman and Nicobar Islands

949. SHRI MANORANJAN BHAKTA: Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

(a) whether Government is aware that there is not a single acre of land under irrigation in the Union Territory of Andaman and Nicobar Islands and farmers are demanding continuously for providing irrigation facilities by construction of irrigation dam over 'Kalpang river' and other suitable place and even having ponds irrigation wells etc;

(b) if so, what action has been taken;

(c) whether Government propose to conduct a thorough enquiry about irrigation potentialities throughout the Union Territory of Andaman and Nicobar Islands; and

(d) if so, when?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURY):

(a) and (b). There is no major or medium irrigation scheme in the Union Territory of Andaman and Nicobar Islands. Some Irrigation facilities have, however, been provided through, minor irrigation works during the last few years. The minor irrigation programme relates to Ground Water such as construction of wells, improvement of existing wells by installation of improved water lifting appliances etc. and also exploration of surface water by providing small tanks, reservoirs, weirs across the channels and facilities for lift irrigation from the streams.

Up to the end of Fifth Five Year Plan, 145 hectares of land mainly in South Andaman was brought under irrigation. Also during the first two years of the Sixth Plan, another 255 hectares of potential had been added. It is proposed to bring 1500 hectares under irrigation during the Sixth Plan.

The report on Kalpong project stage I which envisaged a power generation of 940 KW and an irrigation potential of 400 hectares was received from the Union Territory in December 1977 but it was not found economically feasible. This project duly modified for power generation alone is now under examination in Central Water Commission.

A proposal for Kalpong Project Stage II which envisages power generation of 215 KW and irrigation potential of 1080 hectares in Diglipur Tehsil was also not found economically viable. A Central team visited the island and suggested that a minor irrigation scheme for the area be investigated. The investigation is in progress.

(c) and (d). One Investigation Division is working to determine surface Water Irrigation Potential in the Union Territory. The Central Ground Water Board has also been requested by the Union Territory Administration to conduct detailed sub-surface water potential investigation

Recently in February, 1980, the Member (D&R), Central Water Commission visited the Islands and has discussed various irrigation and water supply schemes with the Union Territory Administration.

**effect of unscheduled Load Shedding on Industries in Tamil Nadu**

950. SHRI C. T. DHANDDAPANI:  
SHRI MANORANJAN  
BHAKTA:

Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

(a) whether Tamil Nadu is heading for increased power cuts as high as 50-60 per cent despite the fact that it is already in the grip of unorganised,

unscheduled load shedding, which has crippled the industry;

(b) whether the previous Government failed to instruct the Electricity Board to order planned, phased cuts; and

(c) the measures which Government propose to take to improve the power supply position in the State?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURY):

(a) At present, as against the total availability of 29 million units per day, the unrestricted requirement of State is about 33.4 million units per day. The State introduced a demand cut of 15 to 30 per cent on all high tension industries from 5th December, 1979. With effect from 28th January, 1980, the State has introduced 15 to 25 per cent energy cut on all HT continuous and non-continuous process industries along with earlier demand cut. This has been necessitated due to the reduced availability of power from hydel and thermal stations. In order to meet the situation the State has imposed an energy cut of 60 per cent on industries from the beginning of March, 1980.

(b) Southern Regional Electricity Board had discussed the desirability of introducing cuts of upto 40 per cent in energy with effect from November, 1979. The State introduced only demand cut in December, 1979 and 15 to 25 per cent energy cut from 28th January, 1980 and increased energy cut to 60 per cent from March, 1980.

(c) The performance of Ennore and Tuticorin Thermal Station is being monitored closely and all assistance required is being arranged. The performance of the thermal station at Neyveli has also suffered this year due to difficulties in mining. These problems have since been overcome and the mining operation and consequently the power generation are